GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.1644 TO BE ANSWERED ON 21.09.2020

CONSTRUCTION OF ROBS IN KARNATAKA

1644. DR. UMESH G. JADHAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the under-construction Rail Over-Bridges (ROBs) in Karnataka that are on cost sharing basis, zone-wise;
- (b) the details of the proposals sent by Karnataka State Government for constructing ROBs at level crossings along with the action taken on each of such proposals, location-wise;
- (c) the details of under-construction and new projects identified for constructing the ROB during the last three years along with the details of the funds allocated, zone-wise; and
- (d) the steps taken/being taken to complete the said projects within the stipulated time?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1644 BY DR. UMESH G. JADHAV TO BE ANSWERED IN LOK SABHA ON 21.09.2020 REGARDING CONSTRUCTION OF ROBS IN KARNATAKA

(a) & (b): Four Railway Zones have jurisdiction under Karnataka State i.e. Central Railway (CR), Southern Railway (SR), South Central Railway (SCR) & South Western Railway (SWR). As on 01.04.2020, 54 proposals of Road Over Bridges (ROBs) received from State Government have been sanctioned on cost sharing basis and are under various stages of implementation. Zone wise details are as under:

SWR	CR	SR	SCR
47	4	2	1

(c): 25 ROBs have been sanctioned in the State of Karnataka during last three years. Construction work has been started at one ROB and in remaining 24 ROBs, Preparatory works such as preparation of General Arrangement Drawing (GAD), Detailed Estimate, Land Acquisition for approaches, Design & Drawing etc. have been taken up.

Funds for ROBs/RUBs are allotted zone-wise and not State wise. Zone-wise allotment of funds for construction of ROBs/RUBs during last three years and the current year is as under:

Zone	Allotment of Funds (₹ in crore)				
	2017-18	2018-19	2019-20	2020-21	

CR	147.30	205.37	380	317.06
SR	426.73	490.49	206	272.31
SCR	247.75	419.21	225	287.38
SWR	181.69	121.83	137	118.22
Total	1003.47	1236.90	948.00	994.98

(d): Generally, there is no problem of construction of ROBs in Railway portion. However, the problem is faced in construction of approaches because of many factors such as non-availability of land, encroachments, fixing the alignment of approaches, allocation of requisite funds by State Government etc. Therefore, it is not possible to fix the time schedule for construction of ROBs.

Various steps taken by Railways to expedite the progress are as under-

- (i) Standardization of drawings for various spans to avoid delay.
- (ii) Joint survey with concerned state Govt. officials before finalizing the GAD.
- (iii) Regular coordination meeting with state Govt. officials to sort out various issues arising during construction.
- (iv) Well structured mechanism to monitor and review progress of ROB works at different levels from field units, zonal railways, Ministry of Railways etc. Also the status, constraints and timelines for completion of projects are monitored right up to highest level for early solution of problem.
